

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BRIPRANIL INDUSTRIES LIMITED Date of Commencement of Liquidation: 11-01-2021; List of Stakeholders as on Date: 10-02-2021; Name of IP: Mr. Abhijeet Jain; Last 5 digit of registration number: 10445

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				12159551.43				NA
2	Liquidation costs incurred till date				302960				NA
3	Secured financial creditors	3	1213136270.5	3	1213136270.5				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	119	67979232	97	38864857	29114375	0	0	Annexure 5
6	Operational creditors (Employees)	2	727660	2	727660				Annexure 6
7	Operational creditors (Government Dues)	2	6722871	2	6722871				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	36493017	15	13223411	0	21680931	1588675	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		143	1325059050.5	119	1285137580.93	29114375	21680931	1588675	